CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 7.10.2015

<u>CP No.291/00011/2015 (OA No.53/2013)</u>

Mr. C.B.Sharma, Counsel for the applicant.

Mr. Shyam Sunder Sharma, Counsel for respondents.

Mr. V.D.Sharma, Counsel for respondents.

Counsel for the applicant submits that respondents have complied with the order impugned and the writ petition is pending before the Hon'ble High Court. Therefore, contempt petition has become infructuous and may be dismissed.

In view of submissions made by the counsel for applicant Contempt petition is dismissed. Notices issued to the respondents are discharged.

(MS.MEENAKSHI HOOJA) (JUSTICE HARUN-UL-RASHID)

MEMBER(A) MEMBER(J)

Adm/